

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-81/2023/7873 /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Sonitpur, Tezpur

Dated Guwahati, the 16<sup>th</sup> August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ(S) 3039 dated 10.07.2023

Sir,

With reference to the above, I am directed to inform you that Smti Pompy Chakravarty, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur has been granted permission to avail LTC for the block period of 2022-2025, to travel to Shirdi from Tezpur via Mumbai along with her husband and two sons w.e.f 11.09.23 to 16.09.23, by the shortest possible route, as per existing Rules.

Smti Chakravarty has also been allowed to draw advance payment of Rs. 80,000/-

Further, Smti Chakravarty has been allowed to avail earned leave for six days w.e.f 11.09.23 to 16.09.23.

Smti Chakravarty may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/ ~~7874~~ 7877 /A.

Dated 16/08/23

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Pompy Chakravarty, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur, with reference to her letter dated 06.07.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Sd/-  
11/8/23

**REGISTRAR(VIGILANCE)**